

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**19. Company Appeal/2/2024 In C.P. (IB)/4260(MB)2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024**

**NAME OF THE PARTIES: - Brihan Mumbai Electric Supply &  
Transport Undertaking  
V/s  
Mr Ashok Kumar Goleccha  
IN THE MATTER OF  
Union Bank of India  
V/s  
Spark Green Energy (Satara) Ltd**

**Section: 42 U/s 7 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**Company Appeal/2/2024**: - Counsel Pulkit Sharma a/w Adv/ Ooshma Jain appeared for the Applicant. Adv. Prakhar Tandon i/b Adv. Agam Maloo appeared for the Liquidator. List this matter on **03.07.2024 for filing written submission.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**